

**Sixteenth Lok Sabha**

>

Title : Introduction and passing of the Appropriation Bill, 2019.

**HON. SPEAKER:** Now, Item No.25.

**THE MINISTER OF RAILWAYS, MINISTER OF COAL, MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS(SHRI PIYUSH GOYAL):** I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-2019.

**HON. SPEAKER:** The question is:

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-2019.”

*The motion was adopted.*

**SHRI PIYUSH GOYAL:** I introduce \*\* the Bill.

**HON. SPEAKER:** Now, Item No. 26.

**SHRI PIYUSH GOYAL:** I beg to move:

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-2019, be taken into consideration.”

**HON. SPEAKER:** The question is:

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-2019, be taken into consideration.”

*The motion was adopted.*

**HON. SPEAKER:** The House shall now take up clause-by-clause consideration of the Bill.

The question is:

“That clauses 2 and 3 stand part of the Bill.”

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

**HON. SPEAKER:** The Minister may now move that the Bill be passed.

**SHRI PIYUSH GOYAL:** I beg to move:

“That the Bill be passed.”

**HON. SPEAKER:** The question is:

“That the Bill be passed.”

*The motion was adopted.*

**HON. SPEAKER:** The House stands adjourned to meet at 11 a.m. on Tuesday, the 12<sup>th</sup> February 2019.

**18 49 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, February 12, 2019/Magha 23, 1940 (Saka).*

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\* Unstarred Question No. 1167 was deleted due to passing away of Shri Ladu Kishore Swain, a sitting member of the Lok Sabha.

\* Laid on the Table and also placed in Library, See No. LT 10910/16/19.

\* Not recorded.

\* Treated as laid on the Table.

\* Not recorded.

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\* Published in the Gazette of India, Extraordinary, Part II, Section 2 dated 11.02.2019.

\*\* Introduced with recommendation of the President.

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